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OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
WEST DISTRICT, TIS HAZARI COURTS, DELHI

No. 32755-32804
/Genl./West/THC/2024


Dated, Delhi the 19/10/24

Sub: Compliance of direction dated 09.01.2017 of Hon'ble High Court of Delhi as contained in Crl. Appeal No. 736/2008 (State of NCT of Delhi Vs Tarif Singh).

Ref:- Letter/Endst. No. 1286/Crl. Dated 12.01.2017 received from Hon'ble High Court of Delhi.

Forwarded copy of Letter No. 34761-34773/R.R (Sessions)/South/Saket/2024 Dated 09.10.2024 along with Mark 'A' (Record of 208 Cases in which all Criminal Appeals/Revisions, Complaint Cases of Electricity Act for the year 2011 and 2012 are identified by Record Room (Sessions), South District during the period w.e.f. 01.10.2024 to 07.10.2024 for weeding out) Bearing Diary No. 10171 Dated 16.10.2024 received, on the subject cited above, from Ms. Neha, Ld. Additional Sessions Judge - (SFJC)/Ld. Officer Incharge, Record Rooms, South District, Saket Courts Complex, New Delhi, with the request to send the information related to the pendency of Appeal/Revision, if any, of the Cases mentioned in the Mark 'A' (Record of 208 Cases in which all Criminal Appeals/Revisions, Complaint Cases of Electricity Act for the year 2011 and 2012 are identified by Record Room (Sessions), South District during the period w.e.f. 01.10.2024 to 07.10.2024 for weeding out) be sent to Record Room Sessions through Official E-Mail ID : rrst.ddc@gov.in within 15 days. If the reply not received in the stipulated time, it will be presumed that there is no Appeal/Revision pending of the Cases mentioned in the Mark 'A' (Record of 208 Cases in which all Criminal Appeals/Revisions, Complaint Cases of Electricity Act for the year 2011 and 2012 are identified by Record Room (Sessions), South District during the period w.e.f. 01.10.2024 to 07.10.2024 for weeding out) before your goodself Court, for information and immediate compliance/necessary action to:-

1. All the Ld. Judicial Officers of Delhi Higher Judicial Services, West District, Tis Hazari Courts, Delhi with the request to download Mark 'A' (Record of 208 Cases in which all Criminal Appeals/Revisions, Complaint Cases of Electricity Act for the year 2011 and 2012 are identified by Record Room (Sessions), South District during the period w.e.f. 01.10.2024 to 07.10.2024 for weeding out) from the Centralized Website of District Courts, Delhi or from the Layers for immediate compliance/necessary action.
2. The Chairperson, Website Committee, Tis Hazari Courts, Delhi with the request to direct the concerned Officer/Official to upload the same on Centralized Website of District Courts, Delhi as well as on the Website of West District.
3. P.S. to the Ld. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
4. The Officer Incharge, R&I Branch, West District, Tis Hazari Courts, Delhi with the request to direct the concerned Officer/Official to upload the same on LAYERS.


(Ajay Gupta)
District Judge (Commercial Court) -05/
Officer Incharge General Branch,
West District, Tis Hazari Courts, Delhi

Enclosure:- As above.

03
18/10/24
P.S. Office

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
SOUTH DISTRICT, SAKET COURT COMPLEX, NEW DELHI.**

No. 34761-34773/R.R (Sessions)/South/Saket/2024

Dated: 9/10/24
10/7/

To.

The Ld. Principal District & Sessions Judges,
South District / South-East / New Delhi District PHC/ Rouse Avenue Courts/
Central THC/ West THC/ North-West Rohini/ North Rohini/ East KKD/North-East
KKD/ Shahadra KKD/ South-West Districts Dwarka New Delhi.

Sub.: Compliance of direction dated 09.01.2017 of Hon'ble High Court of Delhi as contained in
Crl. Appeal No. 736/2008 (State NCT of Delhi Vs Tarif Singh).

Ref.:- Letter/Endst.No. 1286/Crl. Dated 12.01.2017 received from Hon'ble High Court of
Delhi.

Respected Sir/Madam,

It is to apprise you that record of 208 cases in which all Criminal Appeals/Revisions, Complaint
Cases of Electricity Act for the year, 2011 and 2012 in Record Room (Sessions), South District, identified
during the period w.e.f. 01.10.2024 to 07.10.2024, have to be weeded out. A list of these files is placed at
Mark 'A'.

It is, therefore, requested that concerned Officer/Official may please be directed to inform at the
earliest as to whether any appeal in respect of matters shown in Mark-A are pending before the Trial Courts
or any other courts, so that the relevant record pertaining to such pending appeals may not be destroyed.

Branch In-Charge, R & I branch is directed to upload the Mark-A with this letter on *layers* to
onwards transmission to the Ld. Principal District & Sessions Judge to all District courts to circulate the
same to the courts of their district and confirmation be also sent to Record Room Sessions through
official e-mail id of rrst.ddc@gov.in within 15 days. If reply not received at the stipulated time, it
will presumed that there is no Appeal/Revision or any other matter is pending before you.

This issues with the prior approval of Ld. Principal District & Sessions Judge, South
District, Saket Courts, New Delhi.

Thanking you.

Yours faithfully,


(NEHA)

Addl. Sessions Judge (SFTC)
Officer-In-Charge, Record Rooms,
South District, Saket Court complex,
New Delhi.

Encl. : Mark-A.

orc/Genl/west

PDES (west) officiating
18/10/2024

							MARK-'A'
SL. NO.	CNR NO.	CASE NO.	CASE TITLE	DATE OD DECISION	DECIDED AS	GOSHWARA NO.	COURT NAME
1.	R0339562009	CC NO. 562/09	BSES R.P. LTD. VS IRENE ETC	21.01.2012	SETTLED	242/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
2.	R0227072011	CC NO. 281/11	BSES R.P. LTD. VS ARUN VERMA ETC	23.01.2012	SETTLED	243/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
3.	R0119002011	CC NO. 149/11	BSES R.P. LTD. VS RAM WATI ETC	23.01.2012	SETTLED	244/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
4.	R0227242011	CC NO. 260/11	BSES R.P. LTD. VS DEEPAK KHANNA	23.01.2012	SETTLED	245/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
5.	R0147092011	CC NO. 185/11	BSES R.P. LTD. VS SONI SARDAR ETC	20.01.2012	SETTLED	235/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
6.	R0226352011	CC NO. 160/11	BSES R.P. LTD. VS RAHISUDDIN ETC	21.01.2012	SETTLED	236/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
7.	R0141212011	CC NO. 113/11	BSES R.P. LTD. VS KOMAL ETC	11.01.2012	SETTLED	254/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
8.	R282562011	CC NO. 321/11	BSES R.P. LTD. VS MANJULA DEVI	01.02.2012	SETTLED	255/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
9.	R0007762010	CC NO. 9/10	BSES R.P. LTD. VS SHISHPAL	01.02.2012	SETTLED	256/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
10.	R0285912011	CC NO. 326/11	BSES R.P. LTD. VS RAJEEV KUMAR	01.02.2012	SETTLED	257/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
11.	R0019972010	CC NO. 1104/07	BSES R.P. LTD. VS RAJ KUMAR ETC	07.02.2012	SETTLED	276/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
12.	R0159912011	CC NO. 166/11	BSES R.P. LTD. VS NAJMAL HADA	07.02.2012	SETTLED	277/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
13.	R0160012011	CC NO. 1/11	BSES R.P. LTD. VS QAMAR MOHAMMAD	07.02.2012	SETTLED	278/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
14.	R0027102009	CC NO. 28/09	BSES R.P. LTD. VS RAJA RAM	07.02.2012	SETTLED	279/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
15.	R0065542011	CC NO. 43/11	BSES R.P. LTD. VS ZILE SINGH	06.02.2012	SETTLED	273/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
16.	R0065552011	CC NO. 42/11	BSES R.P. LTD. VS JAFFER HUSSAN	07.02.2012	SETTLED	274/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH

17.	R0250912011	SUIT.NO.02/11	MANOJ KUMAR VS BRPL	04.02.2012	SETTLED	268/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
18.	R0060032011	CC NO. 67/11	BSES R.P. LTD. VS VINOD KUMAR ETC	06.02.2012	SETTLED	269/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
19.	R0310762011	CC NO. 378/11	BSES R.P. LTD. VS SALMAN NIZMI ETC	04.02.2012	SETTLED	267/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
20.	R0227892011	CC NO. 161/11	BSES R.P. LTD. VS AMAR SINGH	03.02.2012	SETTLED	266/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
21.	R0282582011	CC NO. 320/11	BSES R.P. LTD. VS SANJAY GUPTA	03.02.2012	SETTLED	265/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
22.	NA	CC NO. 124/11	BSES R.P. LTD. VS RESIDENT WALFARE ACCOSITION ETC	03.02.2012	SETTLED	264/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
23.	R0227172011	CC NO. 306/11	BSES R.P. LTD. VS RAFIK	02.02.2012	SETTLED	262/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
24.	R0103782011	CC NO. 119/11	BSES R.P. LTD. VS SATYA PARKASH ETC	02.02.2012	SETTLED	261/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
25.	R0304902011	CC NO. 271/11	BSES R.P. LTD. VS GAFFAR ETC	02.02.2012	SETTLED	260/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
26.	R0301682011	CC NO. 324/11	BSES R.P. LTD. VS VINOD	08.02.2012	SETTLED	282/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
27.	R0074972011	CC NO. 94/11	BSES R.P. LTD. VS AJIT ETC	08.02.2012	SETTLED	283/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
28.	R0371802009	CC NO. 325/09	BSES R.P. LTD. VS M/S DEVINE APPEIRALS	08.02.2012	SETTLED	284/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
29.	R0250892011	CC NO. 307/11	BSES R.P. LTD. VS CHARAN SINGH ETC	09.02.2012	SETTLED	285/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
30.	R0113722011	CC NO. 132/11	BSES R.P. LTD. VS YUDHVEER SINGH	09.02.2012	SETTLED	286/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
31.	R0032652012	CC NO. 02/12	BSES R.P. LTD. VS ROHTAS ETC	09.02.2012	SETTLED	288/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
32.	R0032802012	CC NO. 389/11	BSES R.P. LTD. VS VIJAY	09.02.2012	SETTLED	287/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
33.	R0313542011	C NO. 362/11	BSES R.P. LTD. VS INDERJEET	14.02.2012	SETTLED	294/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
34.	R0290122011	CC NO. 355/11	BSES R.P. LTD. VS BHIM SINGH ETC	15.02.2012	SETTLED	297/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH

35.	R0295802011	CC NO. 349/11	BSES R.P. LTD. VS RAM WAJI	15.02.2012	SETTLED	298/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
36.	R0313532011	CC NO. 364/11	BSES R.P. LTD. VS M/S G-HI RESIDEVY ETC	15.02.2012	SETTLED	299/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
37.	R0064522011	CC NO. 53/11	BSES R.P. LTD. VS NARESH WADHWA	15.02.2012	SETTLED	300/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
38.	NA	CC NO. 07/12	BSES R.P. LTD. VS ADITI MALIK	15.02.2012	SETTLED	303/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
39.	RO102852011	CC NO. 116/2011	BSES R.P. LTD. VS SWARA PRABHA	16.02.2012	SETTLED	304/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
40.	R0149272010	CC NO. 38/2010	BSES R.P. LTD. VS SHANTI DEVI	17.02.2012	SETTLED	305/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
41.	R0017222011	CC NO. 17/2011	BSES R.P. LTD. VS AMIR KALA DEVI	17.02.2012	SETTLED	306/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
42.	R0022892012	CC NO. 414/2011	BSES R.P. LTD. VS DEEP CHAND ETC	17.02.2012	SETTLED	307/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
43.	R0303032011	CC NO. 365/2011	BSES R.P. LTD. VS ALOK BANSAL	18.02.2012	SETTLED	308/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
44.	R0293202011	CC NO. 341/2011	BSES R.P. LTD. VS BALBIR SINGH	18.02.2011	SETTLED	310/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
45.	R0409952009	CC NO. 646/2007	BSES R.P. LTD. VS RAMAN KAPOOR	18.02.2011	SETTLED	311/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
46.	R0052732011	CC NO. 29/2011	BSES R.P. LTD. VS VED PARKASH	24.12.2012	SETTLED	316/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
47.	R00229120012	CC NO. 412/2011	BSES R.P. LTD. VS SHUBHASH CHAND ETC	01.03.2012	SETTLED	659/F/201	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
48.	R0113022011	CC NO. 129/2011	BSES R.P. LTD. VS DHARAMBIR SINGH	02.03.2012	SETTLED	660/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
49.	R0326812010	CC NO. 149/2010	BSES R.P. LTD. VS RAJ	02.03.2012	SETTLED	661/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
50.	R0284512011	CC NO. 330/2011	BSES R.P. LTD. VS INDER JEET SINGH	02.03.2012	SETTLED	662/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
51.	R0007792010	CC NO. 13/2010	BSES R.P. LTD. VS MEHTAB ETC	02.03.2012	SETTLED	663/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
52.	R0213482011	CC NO. 276/2011	BSES R.P. LTD. VS GHANSHYAM ETC	02.03.2012	SETTLED	664/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH

53.	R0012352012	CC NO. 394/2011	BSES R.P. LTD. VS H. RAJAN ETC	020.03.2012	SETTLED	665/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
54.	R0080212011	CC NO. 93/2011	BSES R.P. LTD. VS NAND SINGH ETC	03.03.2012	SETTLED	667/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
55.	R031532011	CC NO. 381/2011	BSES R.P. LTD. VS KAMLA PEPPER	03.03.2012	SETTLED	668/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
56.	R0203512010	CC NO. 82/2010	BSES R.P. LTD. VS AITAR ALAM	27.02.2013	SETTLED	317/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
57.	NA	CC NO. 317/2011	BSES R.P. LTD. VS SATISH CHANDER	27.02.2013	SETTLED	318/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
58.	R0170202011	CC NO. 201/2011	BSES R.P. LTD. VS RAJU ETC	01.03.2012	SETTLED	653/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
59.	R0165292011	CC NO. 192/2011	BSES R.P. LTD. VS SRI CHAND ETC	01.03.2012	SETTLED	654/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
60.	R0316032009	CC NO. 229/2009	BSES R.P. LTD. VS KEDAR NASH	01.03.2012	SETTLED	655/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
61.	R0179032011	CC NO. 238/2011	BSES R.P. LTD. VS MD. ABRAR	01.03.2012	SETTLED	656/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
62.	R0072842011	CC NO. 45/2011	BSES R.P. LTD. VS SIDHIR SHARMA	01.03.2012	SETTLED	657/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
63.	R03750725009	CC NO. 597/2009	BSES R.P. LTD. VS KRISHAN GARGGE ETC	02.03.2012	SETTLED	658/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
64.	R0020472011	CC NO. 04/2011	BSES R.P. LTD. VS SARLA ETC	07.03.2012	SETTLED	681/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
65.	R0018832011	CC NO. 7/2011	BSES R.P. LTD. VS RAHUL ETC	07.03.2012	SETTLED	684/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
66.	R0032702012	CC NO. 01/2012	BSES R.P. LTD. VS TEJINDER SINGH	13.03.2012	SETTLED	688/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
67.	R0017492012	CC NO. 402/2011	BSES R.P. LTD. VS SURESH ETC	13.03.2012	SETTLED	687/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
68.	R0000092009	CC NO. 361/2008	BSES R.P. LTD. VS SOHAN	13.03.2012	SETTLED	689/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
69.	NA	CC NO. 352/2011	BSES R.P. LTD. VS KAMAL KHAN	13.03.2012	SETTLED	690/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
70.	R017916/2011	CC NO. 247/2011	BSES R.P. LTD. VS RAJ KUMAR GUPTA ETC	13.03.2012	SETTLED	691/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH

71.	R0056942012	CC NO. 6/2012	BSES R.P. LTD. VS ASHWANI	14.03.2012	SETTLED	692/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
72.	R0165302011	CC NO. 193/2011	BSES R.P. LTD. VS HORT. MCD CENTRAL ZONE	16.03.2012	SETTLED	693/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
73.	R0205062011	CC NO. 266/2011	BSES R.P. LTD. VS ASSTT. DIR. HORTICULTURE MCE	16.03.2012	SETTLED	694/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
74.	R0185692010	CC NO. 88/2010	BSES R.P. LTD. VS ANIL KUMAR GAUR	17.03.2012	SETTLED	695/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
75.	R0215482011	CC NO. 284/2011	BSES R.P. LTD. VS CHANDRA NARAIN	02.03.2012	SETTLED	669/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
76.	R067662011	CC NO. 46/2011	BSES R.P. LTD. VS NAND KISHORE YADAV	05.03.2012	SETTLED	671/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
77.	R0304872011	CC NO. 373/2011	BSES R.P. LTD. VS HARI SINGH	05.03.2011	SETTLED	672/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
78.	R0359202009	CC NO. 939/2007	BSES R.P. LTD. VS GUDDU GOEL	06.03.2012	SETTLED	674/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
79.	R0065562011	CC NO. 41/2011	BSES R.P. LTD. VS VIKRAM	06.03.2012	SETTLED	675/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
80.	R0029662012	CC NO. 426/2011	BSES R.P. LTD. VS JAY PAL ETC	06.03.2012	SETTLED	676/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
81.	R0259892010	CC NO. 130/2010	BSES R.P. LTD. VS SUPTIYA RANA	07.03.2012	SETTLED	678/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
82.	R0291662011	CC NO. 339/2011	BSES R.P. LTD. VS MOHINDER SINGH	07.03.2012	SETTLED	679/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
83.	R0227942011	CC NO. 147/2011	BSES R.P. LTD. VS JIT SINGH	07.03.2011	SETTLED	680/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
84.	R0178882011	CC NO. 159/2011	BSES R.P. LTD. VS DHARAMPAL ETC	17.03.2012	SETTLED	696/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
85.	R0030592012	CC NO. 429/2011	BSES R.P. LTD. VS JATAN SINGH	23.03.2012	SETTLED	699/F/2012	SII. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
86.	R0968972008	CC NO. 253/08	BSES R.P. LTD. VS NARESH ETC	23.03.2012	SETTLED	700/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
87.	R0030422012	CC NO. 431/11	BSES R.P. LTD. VS AMARJEET SINGH AUJLA	24.03.2012	SETTLED	701/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
88.	R0055892011	CC NO. 51/11	BSES R.P. LTD. VS RAM SINGH	24.03.2012	SETTLED	702/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH

89.	R0350932010	CC NO. 194/10	BSES R.P. LTD. VS VED PARKASH ETC	26.03.2012	SETTLED	705/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
90.	R0005272009	CC NO. 302/07	BSES R.P. LTD. VS MUSTAK ALI SAFI	26.03.2012	SETTLED	706/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
91.	R0295112011	CC NO. 345/11	BSES R.P. LTD. VS KUMAR DEVI ETC	27.03.2012	SETTLED	707/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
92.	R0410312009	CC NO. 43/07	BSES R.P. LTD. VS KASIM ETC	27.03.2012	SETTLED	708/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
93.	R0020652012	CC NO. 409/11	BSES R.P. LTD. VS SALIM KHAN ETC	27.03.2012	SETTLED	709/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
94.	R0021792011	CC NO. 3/11	BSES R.P. LTD. VS TEJPAL	28.03.2012	SETTLED	710/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
95.	R0299132011	CC NO. 357/11	BSES R.P. LTD. VS MOHD YASIN	30.03.2012	SETTLED	712/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
96.	R0342332009	CC NO. 254/09	BSES R.P. LTD. VS SMT MEHANATI ETC	02.04.2012	SETTLED	713/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
97.	R0022832011	CC NO. 15/11	BSES R.P. LTD. VS RAMESH SINGH	02.04.2012	SETTLED	714/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
98.	R0304882011	CC NO. 372/11	BSES R.P. LTD. VS HUSEN BANO	02.04.2012	SETTLED	715/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
99.	R0203802010	SUIT NO. 15/09	DR IRSHAD HUSSAIN VS BRPL	02.04.2012	SETTLED	716/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
100.	R0203812010	SUIT NO. 16/09	DR IRSHAD HUSSAIN VS BRPL	02.04.2012	SETTLED	717/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
101.	R0203822010	SUIT NO. 17/09	DR IRSHAD HUSSAIN VS BRPL	02.04.2012	SETTLED	718/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
102.	R0080282011	CC NO. 89/11	BSES R.P. LTD. VS ANIL KUMAR CHAUHAN	02.04.2012	SETTLED	719/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
103.	R0213502011	CC NO. 275/11	BSES R.P. LTD. VS G.A HASHMI	03.04.2012	SETTLED	722/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
104.	R0357122010	CC NO. 189/02	BSES R.P. LTD. VS RAMESH CHAND BAHAL	03.04.2012	SETTLED	723/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
105.	R0178942011	CC NO. 214/11	BSES R.P. LTD. VS SARLA GUPTA	03.04.2012	SETTLED	724/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
106.	R0018372012	CC NO. 404/11	BSES R.P. LTD. VS RAVI DATT	03.04.2012	SETTLED	725/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH

107.	R0058702011	CC NO. 37/11	BSES R.P. LTD. VS MS MANISHA DEVI ETC	03.04.2012	SETTLED	726/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
108.	R0964962008	CC NO. 376/08	BSES R.P. LTD. VS PAPPU ETC	03.04.2012	SETTLED	727/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
109.	R0029642012	CC NO. 351/12	BSES R.P. LTD. VS REETA ARORA	03.04.2012	SETTLED	728/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
110.	R0053672011	CC NO. 61/11	BSES R.P. LTD. VS DEVI RAM	04.04.2012	SETTLED	729/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
111.	R0142522011	CC NO. 180/11	BSES R.P. LTD. VS NANDA CHAUDHRI ETC	04.04.2012	SETTLED	730/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
112.	R0226642011	CC NO. 107/11	BSES R.P. LTD. VS SMT REKHA SINGH	04.04.2012	SETTLED	731/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
113.	R0381712009	CC NO. 304/09	BSES R.P. LTD. VS JEEVAN LAL	04.04.2012	SETTLED	732/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
114.	R0178922011	CC NO. 212/11	BSES R.P. LTD. VS SANTU ETC	10.04.2012	SETTLED	734/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
115.	R0163462011	CC NO. 191/11	BSES R.P. LTD. VS BABU LAL ETC	10.04.2012	SETTLED	735/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
116.	R0177022010	CC NO. 78/10	BSES R.P. LTD. VS MANOJ	10.04.2012	SETTLED	736/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
117.	R0371882009	CC NO. 606/09	BSES R.P. LTD. VS M.C.D PRIMARY SCHOOL ETC	10.04.2012	SETTLED	737/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
118.	R0032772012	CC NO. 387/11	BSES R.P. LTD. VS NEELAM SHARMA	10.04.2012	SETTLED	739/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
119.	R0393142009	CC NO. 467/09	BSES R.P. LTD. VS MOHD SALIM SIDDIQUE	10.04.2012	SETTLED	740/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
120.	R0831382009	CC NO. 471/09	BSES R.P. LTD. VS DARSHAN SINGH	10.04.2012	SETTLED	741/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
121.	R0347362010	CC NO. 169/10	BSES R.P. LTD. VS BISHAN ETC	10.04.2012	SETTLED	742/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
122.	R0287532011	CC NO. 329/11	BSES R.P. LTD. VS MOHD MUZIM	10.04.2012	SETTLED	743/F/2012	CC NO. 329/11
123.	R0020492009	CC NO. 810/07	BSES R.P. LTD. VS MADAN SINGH KASHYAP	10.04.2012	SETTLED	744/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
124.	R0114042011	CC NO. 54/11	BSES R.P. LTD. VS SATISH TENT HOUSE	11.04.2012	SETTLED	745/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH

125.	R0048122010	CC NO. 73/09	BSES R.P. LTD. VS MAM CHAND	11.04.2012	SETTLED	747/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
126.	R0052662011	CC NO. 59/11	BSES R.P. LTD. VS HARI CHAND ETC	11.04.2012	SETTLED	749/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
127.	R0227122011	CC NO. 299/11	BSES R.P. LTD. VS BHARAT SINGH ETC	11.04.2012	SETTLED	750/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
128.	R0033312012	CC NO. 05/12	BSES R.P. LTD. VS RAJESH KUMAR	11.04.2012	SETTLED	751/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
129.	R0019292012	CC NO. 20/10	BSES R.P. LTD. VS MAHES KUMAR	11.04.2012	SETTLED	752/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
130.	R0065842011	CC NO. 101/11	BSES R.P. LTD. VS VICTOR LOUIS ETC	11.04.2012	SETTLED	753/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
131.	R0178982011	CC NO. 233/11	BSES R.P. LTD. VS CHANDER PAL	11.04.2012	SETTLED	754/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
132.	R0205082011	CC NO. 264/11	BSES R.P. LTD. VS ASLAM	12.04.2012	SETTLED	755/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
133.	R0187792011	CC NO. 227/11	BSES R.P. LTD. VS VIRENDER GUPTA	12.04.2012	SETTLED	756/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
134.	R0178972011	CC NO. 232/11	BSES R.P. LTD. VS YOGESH	12.04.2012	SETTLED	757/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
135.	R0178962011	CC NO. 231/11	BSES R.P. LTD. VS DEVI RAM	12.04.2012	SETTLED	758/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
136.	R0301782009	CC NO. 117/09	BSES R.P. LTD. VS M.S RAMA ETC	13.04.2012	SETTLED	759/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
137.	R0302242009	CC NO. 116/09	BSES R.P. LTD. VS GURU NAMAK STEEL WORK ETC	13.04.2012	SETTLED	761/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
138.	R0227932011	CC NO. 146/11	BSES R.P. LTD. VS AKHLAQ AHMED ETC	13.04.2012	SETTLED	762/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
139.	R0301732009	CC NO. 120/09	BSES R.P. LTD. VS MUSHIRED RINKU ETC	13.04.2012	SETTLED	760/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
140.	R0298312011	CC NO. 355/11	BSES R.P. LTD. VS SANJEEV ETC	13.04.2011	SETTLED	763/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
141.	R0142552011	CC NO. 178/11	BSES R.P. LTD. VS SMT BALESHWARI	13.04.2012	SETTLED	764/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
142.	R0374142009	CC NO. 607/09	BSES R.P. LTD. VS FERAZ ALAM ETC	16.04.2012	SETTLED	765/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH

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143.	R0208732011	CC NO. 256/11	BSES R.P. LTD. VS SMT SAROJ ETC	16.04.2012	SETTLED	766/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
144.	R0369692009	CC NO. 45/08	BSES R.P. LTD. VS PARDEEP	17.04.2012	SETTLED	767/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
145.	R0002362009	CC NO. 917/09	BSES R.P. LTD. VS B.S RATHI	19.04.2012	SETTLED	768/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
146.	R0117992011	CC NO. 137/11	BSES R.P. LTD. VS MD RAIS ETC	19.04.2012	SETTLED	769/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
147.	R0115372011	CC NO. 140/11	BSES R.P. LTD. VS GOOD WIN MANY	19.04.2012	SETTLED	770/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
148.	R0054762012	CC NO. 26/12	BSES R.P. LTD. VS SUSHAJANT RANA	19.04.2012	SETTLED	771/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
149.	R0058662011	CC NO. 223/10	BSES R.P. LTD. VS NARAYAN MEENA	20.04.2012	SETTLED	772/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
150.	R0102842011	CC NO. 115/11	BSES R.P. LTD. VS SR KOHALI ETC	20.04.2012	SETTLED	773/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
151.	R0338572009	CC NO. 561/09	BSES R.P. LTD. VS MAM CHAND	21.04.2012	SETTLED	776/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
152.	R0301052011	CC NO. 360/11	BSES R.P. LTD. VS SUSHIL DAGAR	23.04.2012	SETTLED	777/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
153.	R0103742011	CC NO. 117/11	BSES R.P. LTD. VS NEERAJ SAINI	24.04.2012	SETTLED	778/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
154.	R09444852008	CC NO. 38/05	BSES R.P. LTD. VS SHALLU ETC	24.04.2012	SETTLED	779/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
155.	R0170192011	CC NO. 202/11	BSES R.P. LTD. VS SHASHI KAUSHIK	26.04.2012	SETTLED	718/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
156.	R0221572011	CC NO. 292/11	BSES R.P. LTD. VS RAKAM SINGH	26.04.2012	SETTLED	782/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
157.	R0061742012	CC NO. 43/12	BSES R.P. LTD. VS HARKESH ETC	27.04.2012	SETTLED	784/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
158.	R0061742012	CC NO. 43/12	BSES R.P. LTD. VS HARKESH ETC	27.04.2012	SETTLED	784/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
159.	R0058892011	CC NO. 63/11	BSES R.P. LTD. VS RAITAN LAL	27.04.2012	SETTLED	785/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
160.	R0295812011	CC NO. 348/11	BSES R.P. LTD. VS KUSUM DEVI	30.04.2012	SETTLED	786/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH

161.	R0228022011	CC NO. 175/11	BSES R.P. LTD. VS SMT KAMLESH	01.05.2012	SETTLED	959/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
162.	R0059982011	CC NO. 69/11	BSES R.P. LTD. VS NAMAK CHAND	02.05.2012	SETTLED	963/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
163.	R0160082011	CC NO. 165/11	BSES R.P. LTD. VS GAJENDAR SINGH BHATIA	03.05.2012	SETTLED	965/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
164.	R0314652011	CC NO. 379/11	BSES R.P. LTD. VS NITIN ETC	03.05.2012	SETTLED	966/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
165.	R0074782012	CC NO. 60/12	BSES R.P. LTD. VS FERAZ ETC	04.05.2012	SETTLED	969/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
166.	R0137402011	CC NO. 169/11	BSES R.P. LTD. VS RANJEET KUMAR	04.05.2012	SETTLED	970/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
167.	R0147702010	CC NO. 64/10	BSES R.P. LTD. VS SABID ALI	04.05.2012	SETTLED	971/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
168.	R0023272010	CC NO. 66/09	BSES R.P. LTD. VS AMREESH ETC	05.05.2012	SETTLED	972/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
169.	R0299992011	CC NO. 319/11	BSES R.P. LTD. VS GOKAL CHAND ETC	05.05.2012	SETTLED	973/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
170.	R0224242011	CC NO. 267/11	BSES R.P. LTD. VS DANISH	07.05.2012	SETTLED	975/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
171.	R0352672009	CC NO. 1206/07	BSES R.P. LTD. VS KHALEL AHMED	09.05.2012	SETTLED	978/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
172.	R0002352012	CC NO. 382/11	BSES R.P. LTD. VS ANIL CHAUHAN	11.05.2012	SETTLED	981/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
173.	R0159952011	CC NO. 186/11	BSES R.P. LTD. VS BALRAJ CHAUDHARY ETC	11.05.2012	SETTLED	982/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
174.	R0061722012	CC NO. 42/12	BSES R.P. LTD. VS GUDDI	15.05.2012	SETTLED	985/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
175.	R0227832011	CC NO. 285/11	BSES R.P. LTD. VS SABIR ETC	15.05.2012	SETTLED	986/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
176.	R0008732010	CC NO. 480/09	BSES R.P. LTD. VS OM PARKAH ETC	15.05.2012	SETTLED	987/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
177.	R0027162009	CC NO. 32/09	BSES R.P. LTD. VS SHALU GUPTA ETC	15.05.2012	SETTLED	988/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
178.	R0345352009	CC NO. 227/09	BSES R.P. LTD. VS KULDEEP SINGH	16.05.2012	SETTLED	993/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH

179.	R0027492010	CC NO. 327/09	BSES R.P. LTD. VS KULDEEP SINGH	16.05.2012	SETTLED	994/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
180.	R0030452012	CC NO. 430/11	BSES R.P. LTD. VS SURENDER	18.05.2012	SETTLED	997/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
181.	R0018342012	CC NO. 403/11	BSES R.P. LTD. VS MAHIPAL ETC	19.05.2012	SETTLED	999/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
182.	R0265992011	SUIT NO.3/11	SHIV KR SHARMA VS BSES R.P LTD	22.05.2012	SETTLED	1002/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
183.	R0031282012	CC NO. 434/11	BSES R.P. LTD. VS ANIL MOHD ETC	24.05.2012	SETTLED	1004/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
184.	R0295062011	CC NO. 346/11	BSES R.P. LTD. VS RAM SAWROOP ETC	25.05.2012	SETTLED	1005/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
185.	R0092232012	CC NO. 82/12	BSES R.P. LTD. VS MANISH	25.05.2012	SETTLED	1006/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
186.	R0002212011	CC NO. 235/10	BSES R.P. LTD. VS VIJAY SINGH	26.05.2012	SETTLED	1007/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
187.	R0304332009	CC NO. 544/09	BSES R.P. LTD. VS NARENDER	01.06.2012	SETTLED	1011/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
188.	R0022742009	CC NO. 18/09	BSES R.P. LTD. VS MOHAD ARIF	01.06.2012	SETTLED	1012/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
189.	R0096672012	CC NO. 88/12	BSES R.P. LTD. VS RAJPAL ETC	01.06.2012	SETTLED	1013/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
190.	NA	CC NO. 48/12	BSES R.P. LTD. VS SACHIN AHUJA	01.06.2012	SETTLED	1014/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
191.	R0969152008	CC NO. 353/08	BSES R.P. LTD. VS ROHIT	04.06.2012	SETTLED	1015/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
192.	R0272342011	CC NO. 342/11	BSES R.P. LTD. VS INDRAMONY ETC	04.06.2012	SETTLED	1016/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
193.	R0203532010	CC NO. 195/09	BSES R.P. LTD. VS SMT DURGA	04.06.2012	SETTLED	1017/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
194.	R0084832012	CC NO. 27/12	BSES R.P. LTD. VS PAWAN ETC	04.06.2012	SETTLED	1018/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
195.	R0067992012	CC NO. 54/12	BSES R.P. LTD. VS MADAN MOHAN	05.06.2012	SETTLED	1020/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
196.	R0936792008	CC NO. 1241/07	BSES R.P. LTD. VS RAJA MABAI	05.06.2012	SETTLED	1021/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH

197.	R0019812012	CC NO. 407/11	BSES R.P. LTD. VS NARENDER NATH NIGAM ETC	05.06.2012	SETTLED	1022/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
198.	R0101232012	CC NO. 97/12	BSES R.P. LTD. VS RAJENDER SINGH	06.06.2012	SETTLED	1023/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
199.	R0143302012	B.A.NO. 2309/12	CHAUDHARY LILA VS STATE	07.06.2012	SETTLED	1027/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
200.	R0343642009	CC NO. 270/09	BSES R.P. LTD. VS SAMARJEET SINGH	07.06.2012	SETTLED	1029/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
201.	R0102072012	CC NO. 99/12	BSES R.P. LTD. VS MUKESH MISHRA ETC	07.06.2012	SETTLED	1031/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
202.	R0179002011	CC NO. 235/11	BSES R.P. LTD. VS SMT SUDHA SHARMA ETC	07.06.2012	SETTLED	1032 /F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
203.	R0178992011	CC NO. 234/11	BSES R.P. LTD. VS SMT SUDHA SHARMA ETC	07.06.2012	SETTLED	1034/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
204.	R0110592011	CC NO. 127/11	BSES R.P. LTD. VS NASIRUDDIN ETC	07.06.2012	SETTLED	1035/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
205.	R0309302011	CC NO. 325/11	BSES R.P. LTD. VS RAMESH	08.06.2012	SETTLED	1036/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
206.	R0076262011	CC NO. 85/11	BSES R.P. LTD. VS NARAJAN RA RAW ETC	08.06.2012	SETTLED	1037/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
207.	R0375302009	CC NO. 353/09	BSES R.P. LTD. VS SANJEEDA KHAN	08.06.2012	SETTLED	1038/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
208.	R0375212009	CC NO. 356/09	BSES R.P. LTD. VS SIRAJ AHMED ETC	08.06.2012	SETTLED	1039/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH